

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) 70.

(b) 6.

(c) 2 were brought on to monthly rates of pay.

(d) and (e) The Typists were engaged on daily rates to cope up with the summer rush at New Delhi/Delhi stations and were to be replaced by candidates selected by the Railway Service Commission or were to be terminated on the expiry of the temporary sanction after summer rush is over. 25 such typists have put in more than 120 days service. This does not, however, entitle them to regular appointment.

**‘ट्रेन लाइदिंग सेक्शन’ का दर्जा बढ़ाया जाना**

8412. श्री सत्यनारायण जटिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिम रेलवे के बम्बई डिवीजन में विद्युत विभाग के गाड़ी बिजली अनुभाग (ट्रेन लाइदिंग सेक्शन) का दर्जा बढ़ाने के लिये ‘ट्रेड’ परीक्षण किये गये थे;

(ख) यदि हाँ, तो क्या इन ‘ट्रेड’ परीक्षणों में गंभीर तथा अत्यधिक अनियमितताएँ पाई गई थीं; और

(ग) यदि हाँ, तो इन परीक्षणों को सक्षम अधिकारी द्वारा रह कर दिये जाने का निर्णय लिये जाने के बाद भी फिर नियमित ‘ट्रेड’ परीक्षण करने में विलम्ब के क्या कारण हैं?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

(क) जी हाँ।

(ख) जी नहीं। परन्तु, नीति सम्बन्धी कुछ अनियमितताएँ ध्यान में आयी थीं जिन्हें अधिक संगठनों के परामर्श से ठीक कर

दिया गया है और ट्रेड टेस्ट को रह नहीं किया गया।

(ग) प्रश्न नहीं उठता।

#### Recruitment of Train Examiners

8413. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2306 on the 5th March, 1981 regarding training of Train Examiners and state:

(a) the source of recruitment of the remaining 40 per cent posts of train examiners;

(b) the period of training fixed for this type of recruitment;

(c) the conditions for recruitment for these persons;

(d) whether the training referred to above is considered essential for regularisation of a train examiner; and

(e) if not, under what circumstances?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) From amongst Artisan Staff in the category of highly skilled grade I & II, Ministries or skilled Artisan Staff in the Carriage & Wagon Department, if highly skilled Grade I & II are not available.

(b) One year.

(c) Selection for this post is held out of highly skilled Grade I & II Artisans and Mistries. If sufficient number is not available out of these, other skilled staff in Carriage & Wagon Department who fulfil the following conditions are also considered:—

(i) 5 years of service in the skilled grade with 8th standard qualifications.

(ii) 3 years of service in skilled grade with Matriculation.

(d) Yes.

(e) Does not arise.

#### Golden Rock Railway Workshop

8414. SHRI S. SINGARVADIVEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to make use of the Railway Workshop of the Golden Rock, Southern Railway for repairing and manufacturing Railway wagons;

(b) if so, whether Government propose to take up the matter immediately; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Golden Rock workshop of Southern Railway is already manufacturing railway wagons at the rate of 960 per annum. There is no proposal to expand this capacity or set up capacity for repair to wagons.

(b) No.

(c) Golden Rock is one of the most diversified workshops on the Indian Railways. Its range of activity include overhaul of broad gauge diesel, meter gauge diesel and meter gauge steam locomotives, overhaul of broad gauge and meter gauge coaches, overhaul of cranes, steam cranes, both broad & meter gauge, corrosion repair of steel-bodied coaches, wagon manufacture, diesel engine re-building, chrome-plating of cylinder liners re-wiring of coaches etc. It is no envisaged to diversify the workshop further by adding the activity of wagon repairs also. In any case, capacity to repair wagons in the southern region has already been catered for and there is no proposal to generate this capacity at Golden Rock.

#### Personnel Branch of Railway

8415. SHRI A. G. SUBBURAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that employees in the Personnel Branch of the Railways had submitted their resolutions adopted in their All India Convention at Madurai to improve their service conditions; and

(b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) In accordance with Government's policy, staff grievances received from any source get due consideration and action as considered necessary is taken. The resolutions passed in the Conference of the All India Personnel Branch Staff Association held at Madurai in March, 1981 have also been dealt with within the framework of this policy.

#### Railway Service through Bikaner Examination Centre

8416. SHRI MANPHOOL SINGH CHAUDHARI: Will the Minister of RAILWAYS be pleased to state:

(a) how many candidates appeared from Bikaner examination Centre of Northern Railway since its formation for services in Railways through the Railway Service Commission, Allahabad; and

(b) the number of candidates of this Centre who have been selected in each examination conducted so far?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The number of candidates who appeared in the selections conducted by the